GOVERNMENT OF INDIA TOURISM LOK SABHA

UNSTARRED QUESTION NO:2785 ANSWERED ON:30.03.2012 HOTEL MANAGEMENT INSTITUTE Bishnoi Shri Kuldeep

Will the Minister of TOURISM be pleased to state:

- (a) whether there is no mechanism to regularize the services of contractual faculty particularly the assistant lecturers working in hotel management institutes affiliated with National Council of Hotel Management and Catering Technology (NCHMCT) after completing service for a specific period;
- (b) if so, the facts thereof along with the reasons therefor;
- (c) whether the Government has not revised the rates of remuneration given to the contractual faculty working in the hotel management institutes affiliated with the NCHMCT for the last two years;
- (d) if so, the reasons for not revising the rates of remuneration keeping in view the present trend of inflation and price escalation; and
- (e) the steps taken/proposed to be taken by the Government for revision of rates of remuneration given to the contractual faculty in hotel management institutes?

Answer

MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

- (a) & (b): All vacancies in the Central Institutes of Hotel Management are filled on the basis of the Recruitment & Promotion Rules 2003, as amended till date. The period of contractual teaching service in any Central Institute of Hotel Management affiliated to the NCHMCT is counted towards experience required for regular appointment to the teaching posts in Central IHMs. The contractual faculty can also apply for recruitment as regular faculty in response to advertisements of such vacancies. There is, however, no provision in the Recruitment and Promotion Rules, 2003 to regularize the services of contractual faculty working in the Central Institutes of Hotel Management affiliated to the National Council for Hotel Management and Catering Technology.
- (c) to (e): The Government revised the rates of remuneration given to the Contractual faculty working in the Hotel Management Institutes affiliated to the NCHMCT in the year 2009 raising the monthly remuneration from ``12,000 per month to ``18,000 per month. At present, there is no proposal in the Ministry to raise the remuneration of contractual faculties any further.